

Item No.14

M.A. No.543/2003 IN
O.A. No.315/2003

7.3.2003

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Present : Applicant in person

MA 543/2003

The applicant states that for the present, this application may be dismissed as withdrawn with liberty to move the application subsequently if need arises.

Allowed as prayed.

Subject to aforesaid, MA 543/2003 is dismissed as withdrawn.

Apn
(A.P. Nagrath)

MEMBER (A)

V.S. Aggarwal
(V.S. Aggarwal)
CHAIRMAN

/ravi/